NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

18.CA-153/2021

IN CP-4024(MB)/2018

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **12.07.2021**

NAME OF THE PARTIES: Kalpana Kantilal Jain & Anr
V/s
Universal Oil Seals Mfg. Co. Pvt. Ltd.

SECTION 59, 241-242 OF THE COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

Due to paucity of time, the matter is adjourned to **12.08.2021.**

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

SVR